



# महाराष्ट्र शासन राजपत्र

असाधारण  
प्राधिकृत प्रकाशन

सोमवार, डिसेंबर २९, २००८/पौष ८, शके १९३०

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

## भाग आठ

(अध्यादेश, विधेयके व अधिनियम यांचा इंग्रजी अनुवाद)

In pursuance of clause (3) of Article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Act, 2008 (Mah Act No. XXIX of 2008), is hereby published under the authority of the Governor.

By order and in the name of the  
Governor of Maharashtra,

**H. B. PATEL,**  
Secretary to Government,  
Law and Judiciary Department.

### MAHARASHTRA ACT No. XXIX OF 2008.

(First published after having received the assent of the Governor, in the "Maharashtra Government Gazette", on the 29th December 2008).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2001, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of Article 204 of the Constitution of India, read with Article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2001, in excess of the amount granted for those services and for that year ; it is hereby enacted in the Fifty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Excess Expenditure) Act, 2008. Short title.

Issue of Rs.  
22,96,20,03,076  
out of the  
Consolidated  
Fund of the  
State to meet  
certain excess  
expenditure  
for the year  
2000-2001.

2. From and out of the Consolidated Fund of the State, the sums specified in coloumn (4) of the Schedule hereto annexed amounting in the aggregate to the sum of two thousand two hundred ninty six crores, twenty lakhs, three thousand and seventy six rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charged in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the thirty-first day of March 2001 in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2001.

**THE SCHEDULE**  
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
<b>A-EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department.</b>					
A-6	Public Works.	2059, Public Works.	16,747	...	16,747
A-8	Miscellaneous General Services.	2075, Miscellaneous General Services.	99,121	...	99,121
A-10	Housing.	2216, Housing.	28,137	...	28,137
A-12	Social Security and Welfare.	2235, Social Security and Welfare.	70,39,719	...	70,39,719
Total-General Administration Department.			71,83,724	...	71,83,724
<b>Home Department.</b>					
B-5	Secretariate-General Services.	2052, Secretariate-General Services.	20,89,969	...	20,89,969
B-6	Police	2055, Police.	...	8,30,195	8,30,195
Total-Home Department.			20,89,969	8,30,195	29,20,164
<b>Revenue and Forests Department.</b>					
C-2	Stamps and Registration	2030, Stamps and Registration.	4,31,69,570	...	4,31,69,570
C-5	Secretariate-General Services.	2052, Secretariate-General Services.	4,37,187	...	4,37,187
C-9	Miscellaneous General Services.	2075, Miscellaneous General Services.	61,376	1,63,995	2,25,371
C-11	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	...	8,03,070	8,03,070
Total-Revenue and Forests Department.			4,36,68,133	9,67,065	4,46,35,198

SCHEDULE—Contd.

(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.</b>					
D-4	Soil and Water Conservation.	2402, Soil and Water Conservation.	94,12,53,276	...	94,12,53,276
D-5	Animal Husbandry.	2403, Animal Husbandry.	17,71,99,191	...	17,71,99,191
D-9	Minor Irrigation.	2702, Minor Irrigation.	12,97,57,087	...	12,97,57,087
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			1,24,82,09,554	...	1,24,82,09,554
<b>School Education and Sports Department. (School Education Department)</b>					
E-2	General Education.	2202, General Education.	7,74,34,99,826	...	7,74,34,99,826
Total-School Education and Sports Department.			7,74,34,99,826	...	7,74,34,99,826
<b>Public Works Department.</b>					
H-1	Other Administrative Services.	2070, Other Administrative Services.	415	...	415
H-4	Forestry and Wild Life.	2406, Forestry and Wild Life.	17,49,280	...	17,49,280
Total-Public Works Department.			17,49,695	...	17,49,695
<b>Water Resources Department. (Irrigation Department.)</b>					
I-3	Major and Medium Irrigation.	2701, Major and Medium Irrigation.	10,59,07,47,335	...	10,59,07,47,335
I-6	Flood Control and Drainage.	2711, Flood Control and Drainage.	7,19,343	...	7,19,343
I-9	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	86,15,563	...	86,15,563
Total-Water Resources Department.			10,60,00,82,241	...	10,60,00,82,241
<b>Law and Judiciary Department.</b>					
J-1	Administration of Justice	2014, Administration of Justice	...	1,27,08,585	1,27,08,585
J-4	Social Security and Welfare.	2235, Social Security and Welfare.	2,465	...	2,465
Total-Law and Judiciary Department.			2,465	1,27,08,585	1,27,11,050

<b>Rural Development and Water Conservation Department.</b>					
L-2	District Administration.	2053, District Administration.	1,50,30,90,763	...	1,50,30,90,763
L-11	Minor Irrigation.	2702, Minor Irrigation.	17,51,79,162	...	17,51,79,162
L-12	Non-Conventional Sources of Energy.	2810, Non-Conventional Sources of Energy.	1,75,72,585	...	1,75,72,585
L-16	Minor Irrigation.	2702, Minor Irrigation.	6,30,86,000	...	6,30,86,000
Total-Rural Development and Water Conservation Department.			1,75,89,28,510	...	1,75,89,28,510
<b>Food, Civil Supplies and Consumer Protection Department.</b>					
M-4	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	5,02,833	...	5,02,833
M-5	Other General Economic Services.	3475, Other General Economic Services.	24,45,693	...	24,45,693
Total-Food,Civil Supplies and Consumer Protection Department.			29,48,526	...	29,48,526
<b>Social Justice, Cultural Affairs and Special Assistance Department. (Social Welfare, Cultural Affairs and Tourism Department.)</b>					
N-4	Art and Culture.	2205, Art and Culture.	52,69,347	...	52,69,347
N-7	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes,Scheduled Tribes and Other Backward Classes.	23,07,60,476	...	23,07,60,476
Total-Social Justice,Cultural Affairs and Special Assistance Department.			23,60,29,823	...	23,60,29,823
<b>Planning Department.</b>					
O-2	Rural Employment.	2505, Rural Employment.	62,86,45,587	...	62,86,45,587
Total-Planning Department.			62,86,45,587	...	62,86,45,587
<b>Housing Department. (Housing and Special Assistance Department.)</b>					
Q-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	48,27,995	...	48,27,995
Total-Housing Department.			48,27,995	...	48,27,995
<b>Public Health Department.</b>					
R-4	Secretariat-Social Services.	2251, Secretariat-Social Services.	5,72,356	...	5,72,356
Total-Public Health Department.			5,72,356	...	5,72,356

SCHEDULE—Contd.

(1)	(2)	(3)	(4)
<b>Medical Education and Drugs Department</b>			
S-1	Medical and Public Health.	2210, Medical and Public Health.	Rs. 20,38,44,048
			Rs. ...
			Rs. 20,38,44,048
		Total-Medical Education and Drugs Department.	20,38,44,048
			...
			20,38,44,048
<b>Tribal Development Department.</b>			
T-1	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	5,27,32,916
			...
			5,27,32,916
		Total-Tribal Development Department.	5,27,32,916
			...
			5,27,32,916
<b>Co-operation, Marketing and Textiles Department.</b>			
<b>(Co-operation and Textiles Department.)</b>			
V-3	Social Security and Welfare.	2235, Social Security and Welfare.	20,961
			...
			20,961
		Total-Co-operation, Marketing and Textiles Department.	20,961
			...
			20,961
<b>Higher and Technical Education Department.</b>			
<b>(Higher and Technical Education and Employment Department.)</b>			
W-2	General Education.	2202, General Education.	...
			9,82,409
			9,82,409
W-3	Technical Education.	2203, Technical Education.	...
			1,64,61,727
			1,64,61,727
W-5	Labour and Employment.	2230, Labour and Employment.	8,17,76,109
			...
			8,17,76,109
		Total-Higher and Technical Education Department.	8,17,76,109
			1,74,44,136
			9,92,20,245
<b>Women and Child Development Department.</b>			
X-3	Secretariat-Social Services.	2251, Secretariat-Social Services.	2,51,586
			...
			2,51,586
		Total-Women and Child Development Department.	2,51,586
			...
			2,51,586
<b>Water Supply and Sanitation Department.</b>			
Y-4	Minor Irrigation.	2702, Minor Irrigation.	38,48,128
			...
			38,48,128
Y-6	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,68,68,588
			...
			2,68,68,588
		Total-Water Supply and Sanitation Department.	3,07,16,716
			...
			3,07,16,716
		Total-A-Expenditure on Revenue Account	22,64,77,80,740
			3,19,49,981
			22,67,97,30,721

## B-EXPENDITURE ON CAPITAL ACCOUNT

### Revenue and Forests Department.

C-23	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	3,16,62,919	...	3,16,62,919
Total-Revenue and Forests Department.			3,16,62,919	...	3,16,62,919

### Urban Development Department.

F-10	Capital Outlay on Urban Development.	4217, Capital Outlay on Urban Development.	1,69,67,599	73,85,356	2,43,52,955
Total-Urban Development Department.			1,69,67,599	73,85,356	2,43,52,955

### Finance Department.

G-17	Inter-State Settlement.	7810, Inter-State Settlement.	...	23	23
Total-Finance Department.			...	23	23

### Public Works Department.

H-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	23,88,607	...	23,88,607
Total-Public Works Department.			23,88,607	...	23,88,607

### Water Resources Department.

#### (Irrigation Department.)

I-12	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	10,00,937	...	10,00,937
Total-Water Resources Department.			10,00,937	...	10,00,937

### Social Justice, Cultural Affairs and Special

#### Assistance Department.

#### (Social Welfare, Cultural Affairs and Tourism Department.)

N-11	Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	6,99,87,000	...	6,99,87,000
N-12	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,93,401	...	2,93,401
Total-Social Justice, Cultural Affairs and Special Assistance Department.			7,02,80,401	...	7,02,80,401

SCHEDULE—Contd.

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(1)	(2)	(3)	(4)
	<b>Housing Department.</b>		
		Rs.	Rs.
	<b>(Housing and Special Assistance Department.)</b>		Rs.
Q-12	Loans for Other Social Services.6250, Loans for Other Social Services.	17,87,626	17,87,626
	Total-Housing Department.	17,87,626	17,87,626
	<b>Tribal Development Department.</b>		
	4059, Capital Outlay on Public Works.		
	4202, Capital Outlay on Education,Sports,Art and Culture.		
	4210, Capital Outlay on Medical and Public Health.		
	4225, Capital Outlay on Welfare of Scheduled Classes. Scheduled Tribes and Other Backward Classes.		
	4250, Capital Outlay on Other Social Services.		
	4401, Capital Outlay on Crop Husbandry.		
	4402, Capital Outlay on Soil and Water Conservation.		
T-7	Capital Outlay on Tribal Area Development Sub-Plan.	13,75,81,820	13,75,81,820
	4403, Capital Outlay on Animal Husbandry.		
	4404, Capital Outlay on Dairy Development.		
	4405, Capital Outlay on Fisheries.		
	4406, Capital Outlay on Forestry and Wild Life.		
	4425, Capital Outlay on Co-operation.		
	4702, Capital Outlay on Minor Irrigation.		
	4851, Capital Outlay on Village and Small Industries.		
	5054, Capital Outlay on Roads and Bridges.		
	6225, Loans for Welfare of Scheduled Castes,Scheduled Tribes and Other Backward Classes.		
	6250, Loans for Other Social Services.		
T-10	Loans for Tribal Area Development Sub-Plan.	1,27,05,531	1,27,05,531
	6403, Loans for Animal Husbandry.		
	6801, Loans for Power Projects.		
	6851, Loans for Village and Small Industries.		
	Total-Tribal Development Department.	15,02,87,351	15,02,87,351

**Co-operation, Marketing and Textiles Department.**

**(Co-operation and Textiles Department.)**

V-14 Loans for Housing.	6216, Loans for Housing.	5,11,536	...	5,11,536
Total-Co-operation, Marketing and Textiles Department.		5,11,536	...	5,11,536
Total-B-Expenditure on Capital Account		27,48,86,976	73,85,379	28,22,72,355
Grand Total-		22,92,26,67,716	3,93,35,360	22,96,20,03,076

